



**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A.62/3549/2020  
(SWP/WP No. 1476/2014)**

This the 19<sup>th</sup> day of January, 2021

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN  
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

1. Syed Hilal Ahamd, Aged 46 Years, Son of Syed Abdul Majid, Resident of Ratnipora, Pulwama.
2. Abdul Rashid Beigh, Aged 45 Years, Son of Abdul Ahad Beigh, Resident of Aripanthan, Beerwa, Budgam.
3. Parvaiz Ahmad Bhat, Aged 49 Years, Son of Ghulam Rasool Bhat, Resident of Manloo, Shopian.
4. Rayees Ahmad Banday, Aged 49 Years, Son of Bashir Ahmad Banday, Resident of Beerwah, Budgam.
5. Syed Abdul Hamid, Aged 45 Years, Son of Syed Ghulam Mustaffa, Resident of Beerwah, Budgam.
6. Showket Ahmad Laharwal, Aged 43 Years, Son of Ghulam Mohamad Laharwal, Resident of Bemina, Srinagar.
7. Habibullah Sheikh, Aged 52 Years, Son of Mohamad Afzal Sheikh, Resident of Shilwath, Bandipora.
8. Tehzeem Ahmad Lone, Aged 48 Years, Son of Mohamad Shaban Lone, Resident of Muthama, Kulgam.
9. Mohamad Ashiq Khan, Aged 43 Years, Son of Fazil-Ul Rehman, Resident of Srinagar.
10. Mohamad Yousuf Ganai, Aged 46 Years, Son of Mohamad Ramzan Ganai, Resident of Barpora, Pulwama.
11. Mohamad Ilyas Lone, Aged 53 Years, Son of Mati-Ullah Lone, Resident of Asnoor, Kulgam.

...Applicants

(Advocate: Mr M.Y. Bhat)

**Versus**

1. State of J&K through Commissioner cum Secretary to Govt. Education Department, Civil Secretariat, Srinagar.
2. Special Secretary to Government School Education Deptt. Civil Secretariat, Srinagar.



3. Under Secretary to Government School Education Department, Civil Secretariat, Sgr.
4. Director, School Education Kashmir Division, Sgr.

...Respondents

(Advocate:- Mr. Rajesh Thapa)

**O R D E R [O R A L]**

**Justice L. Narasimha Reddy, Chairman: -**

Learned counsel for the applicants submits that TA has become infructuous.

2. The TA is accordingly dismissed as infructuous. There shall be no order as to costs.

(PRADEEP KUMAR)  
MEMBER (A)

(JUSTICE L. NARASIMHA REDDY)  
CHAIRMAN

/sunita/akshaya/dsn